

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

R.P. No.8 of 2014 in  
Appeal no. 86 of 2013

Dated : 21<sup>st</sup> May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Karnataka Power Transmission Corporation Ltd. ...Appellant(s)  
Versus  
Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh

Counsel for the Respondent(s): Ms. Vednayaki Kiran D. for  
Mr. Prabhuling K. Navadgi

**ORDER**

We have heard the Learned Counsel for the parties.

Post the matter for further hearing on **28.05.2014 at Delhi Bench.**

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson